

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 08.09.2022

Appeal No. 328 of 2021

M/s. Rupak Trading Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Jaikishan Lakhwani, Advocate i/b J L Legal Advisors for
the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay,
Advocate i/b ELP for the Respondent.

WITH
Appeal No. 329 of 2021

M/s. Orbit Consultants Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Jaikishan Lakhwani, Advocate i/b J L Legal Advisors for
the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay,
Advocate i/b ELP for the Respondent.

WITH
Appeal No. 330 of 2021

Maruti Nandan Infosolutions Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Jaikishan Lakhwani, Advocate i/b J L Legal Advisors for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay, Advocate i/b ELP for the Respondent.

**WITH
Appeal No. 331 of 2021**

M/s. Sanjukta Vanijya Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Jaikishan Lakhwani, Advocate i/b J L Legal Advisors for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay, Advocate i/b ELP for the Respondent.

**WITH
Appeal No. 332 of 2021**

M/s. Darshan Tradelink Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Jaikishan Lakhwani, Advocate i/b J L Legal Advisors for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay, Advocate i/b ELP for the Respondent.

**WITH
Appeal No. 333 of 2021**

Aashrit Capital Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Prakash Shah, Advocate with Mr. Kushal Shah, CA i/b Prakash Shah and Associates for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay, Advocate i/b ELP for the Respondent.

**WITH
Appeal No. 359 of 2021**

Gautam Dealers P. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Jaikishan Lakhwani, Advocate i/b J L Legal Advisors for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay, Advocate i/b ELP for the Respondent.

**AND
Appeal No. 381 of 2021**

M/s. K.V. Impex Prop. Ketan Vora & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Rajesh Khandelwal, Advocate i/b Juris Link for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Shourya Tanay, Advocate i/b ELP for the Respondent.

ORDER:

1. At the request of the learned counsel for the appellant stand over to October 17, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

08.09.2022
msb